

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL NO. 23, SITTING AT PRINCIPAL BENCH, BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE V.SRISHANANDA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
<b>"MATTER PERTAINS TO DHARWAD BENCH"</b> <b><u>EVIDENCE</u></b>			
1	EP 100002/2023 (, ) (FOR EVIDENCE OF THE RESPONDENTS) A/W ORDERS ON NON FILING OF LIST OF WITNESSES BY ADVOCATE FOR R1 VIDE COURT ORDER DTD. 01.02.2024 (WRITTEN STATEMENT HAS NOT FILED BY SERVED R2, R3, R4, R5, R6, R7, R8) (DATE)	SHIVARAJ.C.BELLAKKI NISHANTH A V, KARTHIK K C, RAKESH M BILKI, SANMATHI S, CLIVE JOHNS QUADROS	K N SUBBA REDDY N DILLI RAJAN AND THIRTHA PRASAD C.G FOR R1 A C CHAKALABBI, S G NANDLOOR, S B DODDAGOUDAR AND ANNESAHEB SALAGAR ADVS. FOR R1 R2 : MR. NIVEDITH ALVA : SERVED R3 : MR. GANI IMAMSAB JAINUDDIN : SERVED R4 : MR. SUBRAMANYA MAHABALESHWAR BHAT MADGUNI : SERVED R5 : MR. NAGARAJ SRIDHAR SHET : SERVED R6 : MS. ROOPA NAIK :SERVED R7 : MR. DINESHCHANDRA NARAYAN ANGADIKERE : SERVED V/C/O/DTD : 9/11/2023 NOTICE TO R8 : ISHWAR GOYDU GOUDA - HELD SUFFICIENT

---END---

**COURT HALL NO :20**